

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-475/ND/2023

IN THE MATTER OF:

Mr. Ganesh Patel Proprietor of M/S. GP Metal Industries**Applicant**

Vs.

Mittal Pigments Pvt. Ltd.**Respondent**

SECTION

U/s 9 IBC

Order delivered on 22.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Prakash K. Pandya, Adv.

For the Respondent : Mr. Bishwajit Dubey, Mr. Akshat Singh, Mr. Karan
Khetani, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of Operational Creditor is present and submitted that they have filed an application for amendment in the pleading. However, the same is not listed today. It is noticed that on the last date of hearing i.e. on 27.05.2024, no one had appeared on behalf of the Operational Creditor. If the application is not brought on record before the next date of hearing, the matter will be considered on the basis of materials available on record. List the matter on **22.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)